

quarters at Vasant Vihar have been sanctioned. The schedule of execution of work can be intimated only after the approval of the plan is conveyed by the local body.

**Complaints from V.P. House complex**

2068. SHRIMATI KAMLA MANHAR:  
SHRI DHARAM PAL SABHARWAL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number and nature of complaints received during the last two years in regard to falling of water on ground floor quarters from balconies in V.P. House, repair of roads inside the V.P. House complex and water seepage from shafts under C.P.W.D. Enquiry and the action taken on each of the complaints; and

(b) the reasons for not taking any action on the complaints lodged by the V.P. House residents?

THE MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): (a) The following complaints have been received during the period:

- (i) 3 complaints relating to falling of water from cantilever balconies were received. Action to relocate the spout was taken to prevent it falling in front of the ground floor flats.
  - (ii) 2 complaints regarding carrying out repair to roads were received. The repair-work on roads is carried out annually. Roads in V.P. House are in satisfactory condition.
  - (iii) 63 complaints regarding seepage of water from shafts were received and attended too.
- (b) Does not arise.

**Yamuna Bio-Diversity Park**

2069. SHRI BALWANT ALIAS BALAPTE:  
SHRI RUDRA NARAYAN PANY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that a Bio-diversity park named "Yamuna